

[18 August, 2000]

RAJYA SABHA

(f) Dr. H.C. Bansal, CMO (Homoeo) was transferred from CGHS, Delhi to CGHS, Meerut, vide order of January, 96, but this order was kept in abeyance vide a subsequent order of February, 96.

(g) Transfer of doctors is generally made as per administrative need and in public interest.

Statement

Sl. No.	Name of Doctor	Designation	System	Present posting	Zone
1.	Dr. S.A. Pasha	SMO	Unani	South Avenue	Central
2.	Dr. H.C. Bansal	CMO	Homoeo	South Avenue	Central
3.	Dr. (Smt.) Urmil Rehni	SMO	Homoeo	Kali Bari	Central
4.	Dr. R.K. Dixit	SMO	Ayur.	Laxmi Nagar	East
5.	Dr. J. Pandey	MO	Ayur.	Transferred out of CGHS	
6.	Dr. B.S. Sharma	CMO	Ayur.	R.K. Puram, Sector-XH	South
7.	Dr. V.D. Parmar	CMO	Ayur.	R.K. Puram, Sector-XH	South
8.	Dr. (Smt.) Padaminidas	CMO	Homoeo	R.K. Puram (H), Sector-XII	South
9.	Dr. Asha Tiwari	CMO	Ayur.	M.B. Road	South
10.	Dr. P.K. Rehni	CMO	Homoeo	R.K. Puram (H), Sector-XII	South
11.	Dr. M.D. Goswami	CMO	Ayur.	Delhi Cantt.	North

Privatisation of Hospitals

2838. SHRI J. CHITHARANJAN:
SHRI P. PRABHAKAR REDDY:
SHRI V.V. RAGHAVAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government have mooted a proposal for privatisation of health services and major hospitals in the country;

(b) if so, the details thereof and the reasons therefor, and

(c) by when the proposal is likely to be finalised and implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (c) At present there is no proposal under consideration in this Ministry to privatise Central Government Hospitals. Since Health is a State subject under the Constitution of India, privatisation of State Hospitals comes under the purview of respective State Governments.

Purchase of Microscopes by DDG(TB)

2839. SHRI RAMA SHANKER KAUSHIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that DDG(TB) has made purchase of microscopes worth Rs. five crores;

(b) if so, whether the purchase was made on tender basis;

(c) if so, the names of participants with their quotation, and the lowest cost of microscopes on which the tender was accepted;

(d) whether it is also a fact that these microscopes are not being used; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE [DR. (SHRIMATI) RITA VERMA]: (a) to (c) The Microscopes for the World Bank assisted TB Control Project for 1999-2000 were procured by HSCC, the independent procurement agency appointed for this purpose. The procurement was made through International Competitive Bidding (ICB), as per World Bank norms. Names of the bidders who participated in the Tender and the models quoted by them is enclosed in Statement-I. (See below) The bids were evaluated by an expert committee based on technical and commercial parameters. The per unit cost of the selected microscope was Rs. 26,648.64/-, which was the lowest price for the bid that was both technically and commercially responsive.